GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 117 TO BE ANSWERED ON 21.06.2019

UPDATION OF PRISON MANUALS

117. SHRI ASADUDDIN OWAISI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the team of National Commission for Women (NCW) visited different jails between November 2017 to May 2018 and has submitted a report to the Government and if so, the details thereof;

(b) whether the NCW has recommended that prison manual must be updated and strictly implemented in case of women prisoners and basic facilities like bedding, toilets etc. should be provided and if so, the details thereof;

(c) whether the said recommendations have been sent to Ministry of Home Affairs for implementation and if so, the details thereof; and

(d) the response of the Home Ministry thereon and further steps taken or being taken by her Ministry to follow up the implementation of the recommendations to improve the condition of women prisoners?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) Yes sir. The National Commission for Women (NCW) conducted inspection of 18 Prisons during the period November 2017 to May 2018. Copies of the Inspection reports were sent to the Ministry of Women and Child Development, Ministry of Home Affairs, Ministry of Social Justice and Empowerment and Ministry of Health and Family Welfare.

(b) NCW had recommended adequate provisions for individual bed/raised platforms to women prisoners and for improvement in other basic hygienic facilities including toilets.

(c) The report of NCW on "Inspection of Prisons/ Jails/ Custodial Homes" was sent by NCW and received by Ministry of Home Affairs in August, 2018.

(d) As 'prisons' and 'persons detained therein' are State subjects under the 7thSchedule to the Constitution of India,the report was forwarded to all States and UTs on 2.11.2018 by Ministry of Home Affairs for taking appropriate action and to make use of the recommendations to improve the condition of women inmates in prisons.
